

**Monsazite and Ilmenite Minerals in Orissa**

1591. SHRI ARJUN SETHI: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether rare minerals Monazite and Ilmenite are available in the State of Orissa;

(b) whether these minerals are required for Trombay, and

(c) if so, the reaction of Government in this regard?

THE PRIME MINISTER, MINISTER OF PLANNING MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) There is no immediate requirement of these minerals at the Bhabha Atomic Research Centre, Trombay.

(c) Indian Rare Earths Limited, a public sector undertaking under the administrative control of the Department of Atomic Energy, is setting up an integrated industrial complex for the commercial exploitation of these mineral deposits

**Cost of power generation of D.V.C. Thermal and Hydro-Power Plants**

1592 SHRI SOMNATH CHATERJEE Will the Minister of ENERGY be pleased to state

(a) the average cost (per unit) of generation of power in the DVC Thermal and Hydro-power plants, year-wise, from 1974 to 1976,

(b) the average price (per unit) at which electricity has been and is being supplied by the DVC to Calcutta Electric Supply Corporation, year-wise, from 1974 to 1976;

(c) whether his attention has been drawn to the fact that the Calcutta Electric Supply Corporation has recently substantially enhanced electricity rates for industrial, commercial and domestic consumers; and

(d) if so, the Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF SIDDHESHWAR PRASAD): (a) As intimated by the DVC, the average cost of generation of power in the thermal and hydro-power plants during the last 3 years was as follows:—

Year	Thermal	Hydro	Overall
(Paise per Kwh.)			
1973-74 . . .	7 500	7 455	7 496
1974-75	8 561	9 839	8 650
1975-76	Not available.		

(b) The average price of electricity supplied by DVC to Calcutta Electric Supply Corporation in the last 3 years was as follows:—

Year	Paise per kwh
1973-74 . . . . .	8 477
1974-75 . . . . .	10 492
1975-76 . . . . .	16 185

(c) Yes, Sir

(d) The revision of tariff by a licensee is governed by the provisions of the Electricity (Supply) Act, 1948 and is a matter for the licensee and the State Government to consider

**Report of Bhabatosh Dutta Committee on newspaper economy**

1593. SHRI SOMNATH CHATERJEE Will the Minister of INFORMA-

TION AND BROADCASTING be pleased to state:

(a) when exactly the report of the Bhabatosh Dutta Committee on "newspaper economy" was submitted to the Government;

(b) the main recommendations of the Committee and which of them have been considered/accepted by the Government;

(c) which of the accepted recommendations have been implemented so far;

(d) whether Committee's recommendation regarding "delinking of the press from the business houses" has been accepted by Government; and

(e) if so, when the said recommendation is expected to be given effect to?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA). (a) The Report of Dr Bhabatosh Datta Committee on newspaper economy was submitted to Government on the 14th January, 1975.

(b) to (e). The main recommendations are contained in the Report which was laid on the Table of the House on 7th March, 1975. The Report is under active consideration and a Statement in this regard will be laid on the Table of the House in due course.

खादी ग्रामोद्योग भवन, नई दिल्ली के प्रबन्धकों एवं उसके कर्मचारियों की यूनियन के बीच विवाद

1594. श्री हीरा लाल डोडा : क्या उद्योग मन्त्री यह बताने की कृपा करेंगे कि :

(क) खादी ग्रामोद्योग भवन, नई दिल्ली के प्रबन्धकों तथा इसके कर्मचारियों की

यूनियन के बीच औद्योगिक विवाद अधिनियम के अन्तर्गत कितने मामले विभिन्न अधिकारियों के विचारधीन हैं ;

(ख) क्या उनके विवाद केन्द्रीय सरकार के अधिकार क्षेत्र में आते हैं यद्यपि दिल्ली प्रशासन के ; और

(ग) क्या उपरोक्त भाग (ख) के बारे में एक अपील उच्चतम न्यायालय के विचाराधीन है जिसमें एक पक्ष भवन के प्रबन्धक और दूसरा पक्ष कर्मचारी यूनियन है ?

उद्योग मंत्रालय में राज्य मंत्री (जी एं पी. शर्मा) : (क) दो।

(ख) केन्द्रीय सरकार के क्षेत्राधिकार में।

(ग) जी, नहीं।

Development of Ancillary Industries by NEPA Newsprint

1595. SHRI NITI RAJ SINGH CHAUDHARY:  
SHRI NATHU RAM AHIR-  
WAR:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Nepa Newsprint had previously agreed to develop four ancillary industries but later dropped three of them and have decided to take up manufacture themselves;

(b) if so, reasons thereof; and

(c) the position of the ancillaries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI B. P. MAURYA): (a) to (c). The Nepa Mills had earlier proposed to develop ancillary industries like alum lime, chipper knives, gray castings, special nut bolts etc. However, there was no response from the perspective entre-